



**INTELLECTUAL  
PROPERTY INDIA**

PATENTS | DESIGNS | TRADE MARKS  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

क्रमांक : 022117593  
SL No :



भारत सरकार  
GOVERNMENT OF INDIA

पेटेंट कार्यालय  
THE PATENT OFFICE

पेटेंट प्रमाणपत्र  
PATENT CERTIFICATE  
(Rule 74 Of The Patents Rules)

पेटेंट सं. / Patent No. : 393854  
आवेदन सं. / Application No. : 354/MUM/2015  
फाइल करने की तारीख / Date of Filing : 03/02/2015  
पेटेंटी / Patentee : 1.G.H.Raisoni College of engineering. 2.G.H.R. Labs and Research Centre  
आविष्कारक (जहां लागू हो) / Inventor(s) : 1.Harsh Sharma 2.Sahil Shaikh 3.Prakash Ghosh 4.Ajitesh Sorte 5.Naveen Kdhidecha 6.Tejash Farkashe 7.Rohit chaudhari 8.Tushar Deshmukh et al. et al. et al. et al. et al. et al. et al. et al.

प्रमाणित किया जाता है कि पेटेंटी को उपरोक्त आवेदन में यथाप्रकटित Design & development of brake test rig for all disk brake operated vehicle नामक आविष्कार के लिए, पेटेंट अधिनियम, १९७० के उपबंधों के अनुसार आज तारीख 3rd day of February 2015 से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled Design & development of brake test rig for all disk brake operated vehicle as disclosed in the above mentioned application for the term of 20 years from the 3rd day of February 2015 in accordance with the provisions of the Patents Act,1970.



अनुदान की तारीख : 31/03/2022  
Date of Grant :

पेटेंट नियंत्रक  
Controller of Patent

टिप्पणी - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, 3rd day of February 2017 को और उसके पश्चात प्रत्येक वर्ष में उसी दिन देय होगी।

Note. - The fees for renewal of this patent, if it is to be maintained will fall / has fallen due on 3rd day of February 2017 and on the same day in every year thereafter.